

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:7056  
ANSWERED ON:11.05.2000  
IRREGULARITIES COMMITTED BY AAI  
ASHOK ARGAL

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether the Government have conducted an enquiry into the irregularities committed in the purchases and in other matters by the Airports Authority of India Ltd. during the last three years; and

(b) if so, the findings of the Enquiry Committee and the action taken against the guilty personnel?

**Answer**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a):- Some references have been received from Central Vigilance Commission(CVC)during the last three years and necessary action is being taken on the same.

(b):- No final recommendation has been made/decision taken in respect of references received from CVC so far.